NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 164/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: M/s. UFO Moviez India Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.

SIGNATURE

NAME DESIGNATION
Rayiesh Shah Adv
Ahmed Chunawala

Ahmed

Vidhi Thowar ilb The Law Point for SEBI

ORDER

CSP 162/230-232/NCLT/MB/MAH/2017 CSP 163/230-232/NCLT/MB/MAH/2017 CSP 164/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 12.10.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)